द्वारा बनवाये गये किले के लिए मशहूर है। इसी शहर के पास सन् 1999-2000 में एक जगह, छबीली टीले के पास पुरातत्व विभाग ने खुदाई की थी। इस खुदाई में जैन धर्म से संबंधित हजारों साल पुरानी भगवान आदिनाथ, भगवान ऋषभनाथ, भगवान महावीर और जैन यक्षिणियों की हजार साल से भी पुरानी मूर्तियां मिली हैं। इस खुदाई में सैकड़ों और भी मूर्तियां मिली हैं, जो इस बात की ओर इंगित करती है कि वहां पर जैन धर्म से संबंधित तमाम मंदिर रहे होंगे तथा यह 8वीं तथा 9वीं सदी में व्यापार तथा जैन धर्म का महत्वपूर्ण केंद्र था। खुदाई में मिली तमाम प्रतिमाओं को फतेहपुरी सीकरी के गेस्ट हाउस में रखा गया है तथा वहीं पर एक तालाब की खुदाई में भी अनेक मूर्तियां और जैन धर्म से संबंधित वस्तुएं मिली हैं। सरकार ने अचानक इस स्थान की खुदाई रुकवा दी है तथा मूर्तियों की इंडेक्सिंग और रख-रखाव तक की कोई व्यवस्था नहीं की है।

मैं सरकार से मांग करता हूँ कि जैन संस्कृति और धर्म से संबंधित इस स्थल पर खुदाई शुरू कराई जाये तथा वहां से मिल रही मूर्तियों तथा अवशेषों को धरोहर के रूप में किसी सुरक्षित Museum में रखा जाए तथा सभी artifacts का सही ढंग से रख-रखाव किया जाए, ये हमारे देश की संपत्ति हैं।

DR. E. M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I associate myself with the Special Mention of Shri Vijay Jawaharlal Darda.

SHRI MUKUT MITHI (Arunachal Pradesh): Sir, I associate myself with the Special Mention of Shri Vijay Jawaharlal Darda.

DR. M.S. GILL (Punjab): Sir, I associate myself with the Special Mention of Shri Vijay Jawaharlal Darda.

कुमारी शैलजा (हरियाणा) : महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करती हूँ।

श्री बी. के. हरिप्रसाद (कर्णाटक) : महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूँ।

डा. सत्यनारायण जटिया (मध्य प्रदेश) : महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूँ।

श्री नारायण लाल पंचारिया (राजस्थान) : महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूँ।

Need to restore Central funds allocated for various schemes in West Bengal

MS. DOLA SEN (West Bengal): Mr. Deputy Chairman, Sir, cooperative federalism is in name only. Over the last year, large cuts in budgetary allocations to key Ministries and reductions in the funding of Centrally-sponsored schemes have affected State development efforts.

The State's efforts in modernization of police forces no longer receive the Central support. Amongst talk about Digital India, the National e-Governance Plan has been wound up. The Backward Regions Grant Fund (BRGF) too has been shut down,

even though West Bengal still owed 40 per cent of the Central funds for BRGF over the last five years.

Such scaling back is clear in key welfare schemes too, like the Rashtriya Kisan Vikas Yojana (RKVY). The Minister of Women and Child Development has stated that budget cuts to her Ministry will make it hard to fight child malnutrition. And indeed, though one in three children in the country is malnourished, the allocation to the Integrated Child Development Scheme (ICDS) has been cut by 47 per cent from the year before. Even the funding pattern of schemes that were earlier identified as fully Centre-supported is being changed. The funding pattern of the Pradhan Mantri Gram Sadhak Yojana, earlier listed as a fully supported scheme, was suddenly changed to 60:40 earlier this month.

The Government must explain how State Governments are to carry on critical welfare programmes, and ensure development in the States without adequate funds. Increased devolution of tax funds will not help if they are matched by additional funding cuts across the board.

The Central funding has been adversely modified for 26 schemes and the Central funding has been fully stopped for eight schemes, thereby affecting 34 State schemes in total. The Central Government should restore the Central funds for these schemes immediately. Thank you.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I fully associate myself with this issue. I feel it is a serious issue. The allocation for all the Centrally-funded schemes was drastically curtailed. Practically, it is going to ultimately wind up the schemes. So, the Government must respond to it.

MR. DEPUTY CHAIRMAN: It has already been recorded. Shri Md. Nadimul Haque.

SHRI TAPAN KUMAR SEN: Thousands of people are being forcefully...

MR. DEPUTY CHAIRMAN: Shri Md. Nadimul Haque, please.

SHRI T. K. RANGARAJAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I also associate myself with the issue raised by the hon. Member.

SHRI A. V. SWAMY (Odisha): Mr. Deputy Chairman, Sir, I associate myself with the issue raised by the hon. Member.

SHRI ANUBHAV MOHANTY (Odisha): Mr. Deputy Chairman, Sir, I also associate myself with the issue raised by the hon. Member.

श्री भूपिंदर सिंह (ओडिशा) : महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ।